

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

6.

**CONT.A. (IBC)/25(MB)2024  
IN C.P. (IB)/1407(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.06.2024**

NAME OF THE PARTIES: Forward Exports Private Limited  
Vs.  
Inesh Accerro Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016. Rule 11 of NCLT, 2016.

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**ORDER**

**CONT.A. (IBC)/25(MB)2024**

1. Mr. Avinash Khanolkar, Ld. Counsel for the Applicant/RP present through VC, but appearance is not given in the chat box. None present for the Respondent.
2. On request of Ld. Counsel for the RP, list this IA along with connected matters on **23.07.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)